

COURT-I

**In the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 108 of 2016

Dated : 28th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd. ...Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Deepa Chawan
Ms. Ramni Taneja

Counsel for the Respondent(s) : Mr. Hasan Murtaza for R.2

ORDER

Learned counsel for Respondent No.2 states that he will be filing reply during course of the day. He may file the same after serving copy on the other side.

List the matter on **21.09.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member**

ts/ss

**(Justice Ranjana P. Desai)
Chairperson**